

PAPERS LAID ON THE TABLE

ANNUAL REPORT (1960-61) OF THE
FERTILIZER CORPORATION OF INDIA LTD.
AND RELATED PAPERS

THE MINISTER OF STEEL AND
HEAVY INDUSTRIES (SHRI C.
SUBRAMANIAM): Sir, I beg to lay on
the Table, under sub-section (1) of
section 619-A of the Companies Act,
1956, a copy each of the following
papers:—

(i) Fifth Annual Report and
Accounts of the Fertilizer
Corporation of India Limited,
New Delhi, for the year
1960-61, together with the
Auditors' Report on the ac-
counts and the comments of
the Comptroller and Auditor-
General of India thereon.

(ii) Review by Government on
the working of the Corpora-
tion.

[Placed in Library. See No.
LT-76/62 for (i) and (ii).]

THE DELHI LAND HOLDINGS (CEILING)
RULES, 1961

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
B. N. DATAR): Sir, I beg to lay on
the Table, under sub-section (3) of
section 27 of the Delhi Land Holdings
(Ceiling) Act, 1960, a copy of Noti-
fication No. F. 63/LRO/61-62/178,
dated the 5th April, 1962, publishing
the Delhi Land Holdings (Ceiling)
Rules, 1961, issued by the Delhi Ad-
ministration. [Placed in Library. See
No. LT-78/62.]

MESSAGE FROM THE LOK SABHA

THE APPROPRIATION (RAILWAYS) No. 2
BILL, 1962

SECRETARY: Sir, I have to report
to the House the following message
received from the Lok Sabha, signed
by the Secretary of the Lok Sabha:—

"In accordance with the provi-
sions of Rule 96 of the Rules

of Procedure and Conduct of
Business in Lok Sabha, I am
directed to enclose herewith
a copy of the Appropriation
(Railways) No. 2 Bill, 1962,
as passed by Lok Sabha at
its sitting held on the 4th
May, 1962.

2. The Speaker has certified that
this Bill is a Money Bill
within the meaning of article
110 of the Constitution of
India."

Sir, I lay the Bill on the Table.

REFERENCE TO NOTICE OF MO-
TION FOR PAPERS ON SITUA-
TION ARISING FROM CALCUTTA
PORT PILOTS' STRIKE

SHRI BIREN ROY (West Bengal):
Sir, I had given notice of a motion
for papers on May 5, 1962 regarding
the situation that has arisen in Cal-
cutta Port due to the strike by the
pilots there. I hope at least some
statement will be made here today
by the Minister in charge.

SHRI BHUPESH GUPTA (West
Bengal): I had also given notice of
a similar motion for papers. We see
from the papers that the Calcutta
Port has been paralysed and that is
all due to the attitude of the Central
Government and the Port Com-
missioners. I would like the hon.
Minister to make a full statement on
this matter. This is a very serious
matter.

MR. CHAIRMAN: It is under corres-
pondence with the Ministers. They
will make a statement.

THE BUDGET (GENERAL), 1962-
63—continued.

श्री विमलकुमार मन्नालालजी
झारखंड (मध्य प्रदेश) : माननीय अध्यक्ष
महोदय जो बजट हमारा मंत्री महोदय
ने प्रस्तुत किया, उस बजट में उन्होंने